

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 409
IB/723/ND/2022

IN THE MATTER OF:

Super Woodwell Private Limited Vs.	...	Applicant
Versus		
Registrar Of Companies , NCT of Delhi & Haryana	...	Respondent

Order under Section 59.

Order delivered on 05.12.2022

Coram:

MR. P.S.N. PRASAD
HON'BLE MEMBER (JUDICIAL)

DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Awnish Kumar, Adv.
For the Respondent :

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to
19.01.2023.



Vishal Rana
Court Officer
Court-IV